

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

11

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 24.02.2019

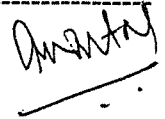
PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/33/2017
NAME OF THE TRANSFEROR : C.K. VIJAYAN
NAME OF THE TRANSFERRE : VIJAYA HOSPITALITY & RESORTS LTD & 2
UNDER SECTION : 241/242

| S.No. | NAME (IN CAPITAL) | DESIGNATION | SIGNATURE |
|-------|-------------------|-------------|-----------|
|-------|-------------------|-------------|-----------|

ANANTMERATHIA

COUNSEL FOR R1 & R3.



ORDER

Counsel for the Petitioner is present. Counsel for R1 & R3 is present. No representation on behalf of R2. The Petitioner is directed to send fresh notice to R2, and file proof of service along with an Affidavit on next date of hearing. Put up on **26.02.2019 at 10.30 A.M.**

59
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)